

S.No.	Name & Quarter No. S/Shri	Date of Govt. Decision	Period of Overstay	Amount due before Regularisation	Amount due after Regularisation	Difference	Recoveries made
23.	S.H. Khan Dy. Commr. M.P. Govt. E-II-87, AGV Complex	10-05-95	05-04-94 to 30-06-95	1,13,237.00	22,247.00	90,990.00	14,280.00
24.	Devinder Nath Dwivedi A.S.G. 1-B, Maulana Azad Rd	06-10-95	03-03-95 to 31-03-96	3,30,627.00	17,933.00	3,12,694.00	Nil
25.	Pt. Ravi Shanker Artist 95, Lodi Estate	06-10-95	11-06-92 to 31-10-95	5,10,448.00	16,623.00	4,93,825.00	13,125.00
26.	Om Mehta 30, Prithvi Raj Road	06-10-95	12-03-95 to 31-10-95	3,57,794.00	7,867.00	3,49,927.00	Nil
27.	B.N. Pandey Ex-MP (RS) 1, Lodhi Estate	06-10-95	24-12-94 to 31-10-95	1,67,060.00	5,016.00	1,62,044.00	Nil
28.	Mohd. Yunus Ex-MP (RS) 1, Tughlaq Road	06-10-95	14-07-95 to 31-10-95	1,49,438.00	3,684.00	1,45,754.00	Nil
29.	M.K. Handoo Retd. D.S. B-32, Nanak Pura	06-10-95	01-04-94 to 06-10-95	56,803.00	2,875.00	53,928.00	2,979.00
30.	Devki Nandan Pandey 19, Laxmi Bai Nagar		06-12-92 to 03-02-94	35,602.00	5,417.00	30,185.00	4,808.00

Kashmir Issue

274. DR. MUMTAZ ANSARI : Will the PRIME MINISTER be pleased to state :

(a) whether a high-level meeting chaired by him was held on Jammu and Kashmir during June, 1995 to review the situation in the Kashmir Valley;

(b) if so, the issues discussed and the suggestions and recommendations made therein; and

(c) the follow-up action being taken thereon ?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE AND MINISTER OF STATE IN THE DEPARTMENT OF ATOMIC ENERGY AND DEPARTMENT OF SPACE AND MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY (SHRI BHUVNESH CHATURVEDI) : (a) No, Sir.

(b) and (c). Does not arise.

[Translation]

Gauge Conversion

275. SHRI SURYA NARAYAN YADAV :

SHRI HARI KISHORE SINGH :

Will the PRIME MINISTER be pleased to state :

(a) whether the Government have any proposal for gauge conversion of Darbhanga - Nirmali railway line and Darbhanga-Sitamarhi-Raxual section; and

(b) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SURESH KALMADI) : (a) and (b). It has been decided to take up survey for these gauge conversion projects. Further consideration of the project will be possible after the surveys are completed.

Allotment of Plots in Rohini

276. SHRI B.L. SHARMA PREM : Will the Minister of URBAN AFFAIRS AND EMPLOYMENT be pleased to state :

(a) whether a large number of Low Income Group people had applied for plots/Flats in Rohini but even after passing of 15 years they have not been given the plots;

(b) if so, the details thereof; and

(c) the action being taken by the Government for providing plots/Flats to such people at the earliest ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT (DEPARTMENT OF URBAN EMPLOYMENT AND POVERTY ALLEVIATION) AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI S.S. AHLUWALIA) : (a) and (b). DDA has reported that 38105 person got their names registered for allotment of LIG plots under Rohini Residential Scheme, 1981, out of which 17109 registrants have been allotted plots so far and 595 registrants have got their registration cancelled. Now 20401 persons are on the waiting list.

(c) DDA has planned to accommodate all balance registrants by the end of 8th Five Year Plan subject to availability of sufficient land, infrastructure, funds, etc.

Zonal Railway Users Consultative Committee

277. SHRI LALL BABU RAI :

SHRI KHELAN RAM JANGDE :

Will the PRIME MINISTER be pleased to state :

(a) whether a Zonal Railway Users' Consultative Committee has been constituted in the North Eastern Railway;

(b) if so, the names and addresses of the Members of the Committee;

(c) whether the representatives of the Members of Parliament from the areas covered under North Eastern Railway have been given due representation; and

(d) if not, the reaction of the Government thereto and the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SURESH KALMADI) : (a) Yes, Sir.

(b) to (d). Information is being collected and will be laid on the table of the Sabha.

[*English*]

Defence Preparedness

278. SHRI V. SREENIVASA PRASAD : Will the PRIME MINISTER be pleased to state :

(a) whether it is fact that Pakistan army is planning to use heavy guns against India;

(b) if so, the reaction of the Government thereto; and

(c) the steps proposed to be taken to counter the threats posed by Pakistan ?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DEPARTMENT OF DEFENCE-RESEARCH AND DEVELOPMENT) AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN) : (a) to (c). Pakistan has occasionally resorted to artillery fire in Siachen and some other areas.

Appropriate response is given by the Indian Security forces in all such incidents. Our Forces are adequately trained and equipped to meet all such contingencies.

Improvement of Trichur Railway Station

279. PROF. SAVITHRI LAKSHMANAN : Will the PRIME MINISTER be pleased to state :

(a) whether the Government have received representation from different agencies for the improvement of Trichur Railway Station in Kerala as also upgradation of goods shed with a better facility for storing the goods;

(b) if so, the action taken by the Government in this regard; and

(c) if not, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SURESH KALMADI) : (a) Yes, Sir.

(b) Works of remodelling and facelifting of station building, improvements to circulating area & booking facilities and provision of a new parcel office at Trichur have been taken up at total cost of Rs. 60 lakh. Construction of a new goods shed on Western side of Trichur Railway Station has also been taken up at a cost of Rs. 15.72 lakh.

(c) Does not arise.

Promotion of Urdu

280. SHRI SYED SHAHABUDDIN : Will the PRIME MINISTER be pleased to state the major recommendations of the urdu Promotion Council established during 1995 and the status of implementation of those recommendations ?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION) (DR. KRUPASINDHU BHOI) : The National Council for Promotion of Urdu Language has been established as an autonomous body with the objective of developing, promoting and propogating Urdu Language. The Council has not made any recommendations so far to the Government.

Technological Fund

281. SHRI SHRAVAN KUMAR PATEL : Will the PRIME MINISTER be pleased to state :

(a) whether a Technology Fund has been set up to bring scientific research to the doorstep of industry; and

(b) if so, the details thereof and the mode of its operation ?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE AND MINISTER OF STATE IN THE DEPARTMENT OF ATOMIC ENERGY AND DEPARTMENT OF SPACE AND MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY (SHRI BHUVNESH CHATURVEDI) : (a) and (b). The Technology Development